

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

28. IA 1524/2022 In C.P.(IB)-2979(MB)/2018

CORAM:

SHRI SHYAM BABU GAUTAM	JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T)	HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2022**

NAME OF THE PARTIES: **Saurabh Kumar Tikmani (RP)**
 IA 1524/2022 Rahul Kavthekar -
 Liquidator of Tribhovandas Bhimji
 Zaveri And Sons Retail Private Limited
 IN THE MATTER OF
 Bhavi Jewellers And Tribhovandas
 Bhimji Zaveri & Sons Retail Pvt Ltd

APPEARANCE :

FOR THE LIQUIDATOR : Adv. Ninad Sahasrabudde

FOR THE RESPONDENT : Absent

Section: 19(2), 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC).

IA-1524/2022- This IA has been filed by Mr. Rahul Kavthekar, the Liquidator seeking extension of time period for the liquidation process of the Respondent Company from 30.01.2022 for a period of nine months up to 28.02.2023. Having considered the submissions of the Counsel of the Liquidator and on perusal of the averments made in the application, this Bench is satisfied and accordingly the extension of time of the liquidation process of the Respondent Company with effect from 30.01.2022 till 28.02.2023 i.e. complete (nine months) in total is granted. With the aforesaid observations, **IA 1524/2022 is allowed and disposed of.**

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sapna/aarti

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)